[English]

Long Distance Public Telephones In Hilly and Tribal Areas

6950. SHRI PRITHVIRAJD, CHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have any plan for providing LDPT in inaccessible hilly and tribal areas based on Radio Telephone:
 - (b) if so, the details thereof; and
- (c) the places in Maharashtra where such Rural Radio Telephone Exchange have been installed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI RAJESH PILOT): (a) Yes, Sir.

- (b) Details are given in the Statement attached.
- (c) Rural Radio Telephone Systems have been installed at the following places:
 - Nanded 1.
 - 2. Kurudwadi
 - 3. Dharani
 - 4. Salekasa
 - 5. Barshi
 - 6. Junawane
 - 7. Dhule
 - 8. Betawad

STATEMENT

Details of Planned Multi-Access Rural Radio Systems in Hilly and Tribal Areas of Maharashtra

SI.No.	Name of District	Hilly Areas	Tribal Areas
1.	Ahmednagar	Akole	_
		Sangamner	_
2.	Dhule	Sakri	_
3.	Kolhapur	Gadhinglaj	_
4.	Nasik	lgatpuri	_
5.	Pune.	Bhor Junnar	-
6.	Patnagiri	Rajapur	_
7.	Satara	Karad	_
8.	Sindhudurg	Sawantwadi	_

SI.No.	Name of District	Hilly Areas	Tribal Areas
9.	Thane	Sahapur	Shahapur
10.	Kolhapur	Chandgad	_

Release of Old Government Documents

- 6951. SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government propose to release Government documents including cabinet documents which are more than thirty years old;
- (b) if so, whether the documents from the formation of the Interim Government preceding freedom upto 1961 are proposed to be made available to scholars and others interested in study of and research into the development of the period; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The information is being collected and will be laid on the Table of House.

Complaints of Maltreatment of Indian Workers in Gulf

6952. SHRI GEORGE FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have received complaints of maltreatment of Indian workers in the Gulf countries;
 - (b) if so, the details thereof;

- (c) whether the Government have taken up this matter with the respective Gulf country;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUAROD FALE I RO): (a) Yes, Sir,

- (b) These complaints pertain to violation or change of contracts and personal harassment.
 - (c) Yes, Sir.
- (d) The complaints are in the first place sought to be resolved through intervention by the Indian Embassy between the employer and the employee; approaching the local Labour Courts for redress; failing which the matter is taken up with the respective local government.
 - (e) Does not arise.

[Translation]

Mica Deposits in Bihar

6953. SHRI SIMON MARANDI: Will the Minister of MINES be pleased to state:

(a) whether the Union Government propose to chalk out any special action plan keeping in view the rich resources of mica in Santhal Pargana and Chhota Nagpur in Bihar: